

Central Administrative Tribunal
Principal Bench, New Delhi

OA No.44/2014

MA No.1063/2017

New Delhi, this the 9th day of October, 2019

Hon'ble Mr. S.N.Terdal, Member (Judicial)
Hon'ble Mr.A.K. Bishnoi, Member (Administrative)

Rajesh Kumar

Resident of H.No.A 34 A, Third Floor,
Sanwal Nagar, Near Sadiq Nagar,
New Delhi.

-Applicant

(By Advocate: Mr. Munawneer Naseem)

Versus

1. National Investigation Agency Through Inspector General (Admn.) Ministry of Home Affairs Union of India 4th Floor, Splendor Forum Jasola District Centre, New Delhi-110025.
2. Department of Personnel & Training (DoPT) Through (DoPT) Through The Secretary Ministry of Personnel & Public Grievances & Public, North Block, New Delhi.
3. Pay and Accounts Office, Nation Investigation Agency Through Pay & Accounts Officer, 4th Floor, Splendor Forum, Jasola District Centre, New Delhi-110025.
4. Union of India Through Secretary (Home) Ministry of Home Affairs Government of India North Block, New Delhi.
5. Controller of Accounts Internal Audit Wing, 2/10, JAM Nagar House, New Delhi. - Respondents

(By Advocate: Mr. Ashok Kumar)

O R D E R (ORAL)

By Hon'ble Mr. S.N. Terdal, Member(J):-

None appeared on behalf of the applicant on 04.09.2018, 15.11.2018, 25.07.2019. On the last date of hearing, i.e., on 05.09.2019, learned counsel for the applicant prayed for time for seeking further instructions from his client. Today, also learned counsel for the applicant wants to seek instructions from his client. This conduct of the applicant shows that he is no more interested in prosecuting his matter. Hence, the OA is dismissed in default for non-prosecution. All pending MAs are also disposed of.

**(A.K.Bishnoi)
Member(A)**

**(S.N. Terdal)
Member (J)**

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